

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(CAA)-67(PB)/2020

IN THE MATTER OF:

Haptik Infotech Pvt. Ltd. and
Times Internet Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 17.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the RD/OL

Mr. Abhishek Seth, Adv.
Ms. Apoorva Chowdhury, Adv. for Ms Tania
Sharma counsel

ORDER

List the matter for hearing on **18.11.2020**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.11.2020
Ritu Sharma